OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:

s. N	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Prayank Nayak	Ms. Sonam Gupta	Sh. Rajesh Kumar, ASJ
	ASJ (POCSO)-01	ASJ (FTSC)(POCSO)-01	(SC-POCSO)
2	Ms. Sonam Gupta	Sh. Rajesh Kumar, ASJ	Sh. Manoj Kumar, ASJ
	ASJ (FTSC)(POCSO)-01	(SC-POCSO)	(FTSC)(POCSO)-02
3	Sh. Manoj Kumar, ASJ	Sh. Prayank Nayak	Ms. Sonam Gupta
	(FTSC)(POCSO)-02	ASJ (POCSO)-01	ASJ (FTSC)(POCSO)-01
4	Sh. Rajesh Kumar, ASJ	Sh. Manoj Kumar, ASJ	Sh. Prayank Nayak
	(SC-POCSO)	(FTSC) (POCSO)-02	ASJ (POCSO)-01
5	Ms. Shilpi Jain, ASJ-02	Sh. Abhishek Goyal, ASJ-03	Sh. Joginder Prakash Nahar ASJ (FTC)-01
6	Sh. Abhishek Goyal, ASJ-03	Sh. Ankur Jain-I, ASJ-04	Sh. Virender Kr. Kharta ASJ (FTC)-02
7	Sh. Ankur Jain-I, ASJ-04	Sh. Bhupinder Singh, ASJ-05	Sh. Abhishek Goyal, ASJ-03
8	Sh. Bhupinder Singh, ASJ-05	Ms. Shilpi Jain, ASJ-02	Sh. Rakesh Kumar-IV, Spl.Judge (Elect Court-1)
9	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Sh. Virender Singh Spl. Judge (NDPS)-02	Ms. Shilpi Jain, ASJ-02
10	Sh. Virender Singh	Ms. Ekta Gauba Maan	Sh. Ram Lal Meena
	Spl. Judge (NDPS)-02	Spl.Judge (NDPS)-01	Spl. Judge (Elect.Court-02)
11	Sh. Rakesh Kumar-IV, Spl.Judge	Sh. Ram Lal Meena	Sh. Virender Singh
	(Electricity Court-01)	Spl. Judge (Elect. Court-02)	Spl. Judge (NDPS)-02
12	Sh. Ram Lai Meena, Spl. Judge	Sh. Rakesh Kumar-IV, Spl.Judge	Ms. Ekta Gauba Maan
	(Electricity Court-02)	(Electricity Court-01)	Spl.Judge (NDPS)-01
13	Sh. Anuj Agarwal	Ms. Priyanka Bhagat	Ms. Deepika Singh
	ASJ (Spl.FTC)-02	ASJ (SC-RC)	ASJ (FTSC)(RC)
14	Ms. Deepika Singh	Sh. Anuj Agarwal	Ms. Priyanka Bhagat
	ASJ (FTSC)(RC)	ASJ (Spl.FTC)-02	ASJ (SC-RC)
15	Ms. Priyanka Bhagat	Ms. Deepika Singh	Sh. Anuj Agarwal
	ASJ (SC-RC)	ASJ (FTSC)(RC)	ASJ (Spl.FTC)-02
16	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Ankur Jain-I, ASJ-04
17	Sh. Virender Kr. Kharta	Sh. Joginder Prakash Nahar	Sh. Bhupinder Singh, ASJ-05

No. 2899/ - 29026 /F.1(3)/Gaz/2025 Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to: -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
- 4. The AO(J)/Branch In-Charge, Admn. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
- 5. The P.S./Reader to the undersigned
- 6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 7. The In-Charge, Lock-up, Tis Hazari Courts, Deli.
- 8 The Website Committee, Tis Hazari Court, Delhi.
- 9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi